GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3595 ANSWERED ON 10TH AUGUST, 2023

ENCROACHMENT OF NHS

3595. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total area of the National Highways (NHs) under encroachment in the country, State/UT-wise;
- (b) whether the Government has issued directions to State administration to free NHs from encroachments; and
- (c) if so, the percentage reduction in encroachments of NHs?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c). There are instances of illegal permanent and temporary encroachments on National Highways (NHs) Right of Way (RoW) at different places particularly in urban/built-up areas. Removal of illegal encroachments/unauthorised occupation on NHs ROW is taken up by Highway Administrations as per the provisions of the Control of National Highways (Land and Traffic) Act, 2002. The implementing agencies of Ministry of Road Transport and Highways carry out drives on periodical basis to remove encroachments from NHs RoW in coordination with district administration.
